

Sl. No.	States	Number of Sugar Mills
15.	Tamil Nadu	34
16.	Pondicherry	2
17.	Kerala	1
18.	Goa	1
All India :		415

[English]

Time limit for transfer of Telephones

3310. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government have instructed to transfer the phone connection within seven days in the same exchange and within fifteen days in case of interexchange transfers;

(b) whether the instruction also applies in case of transfer to telephones to the exchange in the adjoining cities of Delhi such as Ghaziabad, Gurgaon, Bahadurgarh and Faridabad, etc;

(c) if not, whether there is any proposal under consideration of such transfer in short time in near future; and

(d) if not, the reason therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) and (c). Yes, Sir. However, in case of Inter-city shifts, the target is 30 days which will be applicable to adjoining cities of Delhi like Ghaziabad, Gurgaon, Bahadurgarh and Faridabad etc.

(d) Does not arise in view of (b) and (c) above.

Pensionary benefits to AIR staff

3311. SHRI CHINTAMAN WANAGA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Artists of the All India Radio who retired before March 6, 1982 have denied the pensionary benefits; and

(b) if so, the details thereof and reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING

(SHRI C.M. IBRAHIM) : (a) and (b). The Scheme for treating Artists/Staff Artists of All India Radio and Doordarshan as Government servants came into effect on 6th March, 1982. The issue of extending pensionary benefits prior to this cut off date was considered, but was not found feasible by the High Power Committee set up for this purpose.

Regular programme on low power TV Centres

3312. SHRI N. DENNIS : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to provide full time regular programmes on the Low Power TV Transmission Centres in the country; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No, Sir.

(b) Does not arise.

[Translation]

Consumption of Foodgrains

3313. SHRI AMAR PAL SINGH:
SHRI SANAT KUMAR MANDAL:
SHRI SUDHIR GIRI:

Will the Minister of FOOD be pleased to state:

(a) the stock of foodgrains in the country at present, grain-wise;

(b) the total consumption of foodgrains during each of the last three years, State/UT-wise; grain-wise;

(c) the total requirement of foodgrains during 1996 and 1997, State/U.T.-wise; grain-wise; and

(d) the time for which the above stock is sufficient to meet the requirement?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) It is difficult to precisely estimate the stock of foodgrains in the country including that with the farmers/traders. However, the total stock of wheat and rice in the Central Pool, as on 1st August, 1996, was of the order of 25.3 million tonnes.

(b) to (d). Information is being collected and will be laid on the Table of the House.